

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY.

Transferred Application No. 340/1986.

Shri Ganpat Balu Kadam,  
9/8, New 'H' Type Quarters,  
Range Hills,  
Pune - 20.

... Applicant.

V/S

- 1) Union of India,  
Ministry of Defence,  
The Secretary to the Govt. of India,  
New Delhi.
- 2) Director General,  
Ordnance Factory,  
44 Park Street  
St. Calcutta - 700 016.
- 3) General Manager,  
Ordnance Factory,  
Ammunition Factory,  
Khadki, Pune - 3.

... Respondents.



Coram: Hon'ble Vice-Chairman, B.C. Gadgil.

Hon'ble Member(A), J.G. Rajadhyaksha.

Tribunal's Order:-

Date: 21/4/87.

Applicant is present. His advocate Mr. D.K. Ghaisas is also present. Mr. J.D. Desai, Advocate (for Mr. M.I. Sethna) present for the respondents.

Mr. Ghaisas on instructions from his client states that the applicant does not wish to prosecute his application, and that it may be disposed of as withdrawn. He, however, contended that the Respondents may be directed to take one of applicant's sons in service.

We are not sure as to whether there is any such rule. However, the applicant is at liberty to make such an application to the department and we are sure that an application so made will be considered sympathetically.